

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No. 215 of 2007

Monday, this the 2nd day of July, 2007

C O R A M :

HON'BLE DR. K B S RAJAN, JUDICIAL MEMBER

A.Santiago, S/o Antony Muthu,
Working as Sub Post Master,
Peermedu, residing at
Basil House, Peermedu, Idukki. **Applicant.**

(By Advocate Mr. T.A.Unnikrishnan)

vs.

1. Union of India represented by
Chief Post Master General,
Trivandrum.
2. The Superintendent of Post Office,
Idukki Division, Thodupuzha. **Respondents.**

(By Advocate Mrs.K.Girija, ACGSC)

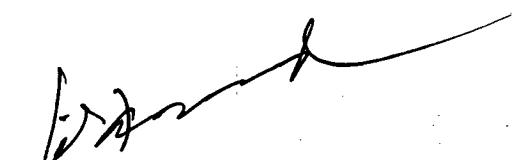
The application having been heard on 2.7.2007
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE DR. K B S RAJAN, JUDICIAL MEMBER

The applicant who challenges transfer order dated 26.3.2007, has in the rejoinder stated that, he has prepared to go to Thekkady and the request in this regard has already been made before the respondents. It is understood that the respondents are considering the same. As such, this O.A. is disposed of with a direction to the respondents to take a decision on the representation and act accordingly. No costs.

Dated the 2nd July 2007.



**DR. K.B.S.RAJAN
JUDICIAL MEMBER**